

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 181/GT/2026

Subject : Petition for revision of 2019-24 tariff of Korba STPS Stage-III (500 MW) after the truing up exercise.

Petitioner : NTPC Limited

Respondents : MPPMCL and others.

Date of Hearing : **25.5.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Ms. Pragya Pushkar, Advocate, NTPC
Ms. Nishtha Goel, Advocate, MSEDCL
Shri Ravi Sharma, Advocate, CSPDCL
Shri Aryan Chanda, Advocate, CSPDCL
Shri Saurabh Mishra, Advocate. MPPMCL

Record of Proceedings

The case was called out for a hearing through virtual mode.

2. During the hearing, the learned counsel for the Petitioner submitted that the additional information sought by the Commission had been filed after serving a copy to the Respondents. The learned counsel for the Respondents sought time to file their reply on the same.

2. The Commission, after hearing the parties, directed the Petitioner to file the following additional information on an affidavit, after serving a copy to the Respondents, on or before **27.6.2026**.

Clarification/working for claiming Heat Rate of 2404.50 kCal/kWh against previously approved 2374.03 kCal/kWh vide order dated 23.3.2022 in Petition No. 419/GT/2020.

3. The Respondents are permitted to file their respective replies to the Petition and the additional information, on or before **17.7.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, by **31.7.2026**.

4. The Petition shall be listed for hearing on **13.8.2026**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**

